

(a) whether the newly constituted Telecom Commission has decided to set up a high power committee to review the telecom facilities at New Bombay;

(b) if so, what will be the main purpose of this committee;

(c) whether such type of committees will be set up in all the States; and

(d) if not, the main reasons thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI GIRIDHAR GOMANGO): (a) Yes, Sir.

(b) The main purpose of this Committee is to examine various key issues related to Network, Production, Service, Organisation, Investment & Implementation.

(c) Not in all the States for the present.

(c) The reason being that the problems

of New Bombay are quite distinct from other areas.

Assistance to Disabled Persons

1944. SHRI SHANTARAM NAIK: Will the Minister of WELFARE be pleased to state:

(a) the details of assistance given to disabled persons for purchase/fitting of aids or appliances in the State of Goa in the last two years;

(b) whether any financial assistance was also given to voluntary agencies in the State during the period; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WELFARE (DR. RAJENDRA KUMARI BAJPAI): (a) to (c). Grant as detailed below was released by the Ministry of Welfare to Voluntary Organisations in Goa during 1987-88 and 1988-89:

<i>Year</i>	<i>Purpose</i>	<i>Name of Voluntary Organisation</i>	<i>Amount of grant released (in Rs.)</i>
1987-88	Scheme of Assistance to Disabled Persons for purchase/ fitting of aids/ appliances.	Caritas, Goa, Pago Patriarcal, Altinho, Panjim	15,000/-
1987-88	Scheme of Assistance to organisations for the disabled persons.	People's Education Trust, People's High School Panaji, Goa	11,295/-
1988-89	Scheme of Assistance to disabled persons for purchase/fitting of aids appliances.	Caritas, Goa, Pago Patriarcal Altinho, Panjim	20,000/-